

Tewari, Shri Shankar

Tiwary, Shri K. N.

Tombi Singh, Shri N.

Vekaria, Shri

Verma, Shri Balgovind

Virbhadra Singh, Shri

Vikal, Shri R. C.

Yadav, Shri Karan Singh

Yadav, Shri N. P.

Yadava, Shri D. P.

MR. SPEAKER : The result\* of the division is :

*Ayes 60 : Noes 150.*

*The motion was negatived.*

MR. SPEAKER : He has not moved amendment No. 41.

So, I shall put amendment No. 57 to vote of the House.

*Amendment No 57 was put and negatived.*

MR. SPEAKER : The question is :

*"That clause 9 stand part of the Bill."*

*The motion was adopted*

*Clause 9 was added to the Bill.*

15.15 hrs.

**PUNJAB BUDGET, 1971-72**

MR. SPEAKER : Just for a minute, the Punjab Budget will be presented, and then we resume discussion of the Bill.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Sir, I beg to...

SOME HON. MEMBERS : Let him read it.

MR. SPEAKER : Place everything on the Table.

SHRI K. R. GANESH : I beg to present a statement of the estimated receipts and expenditure of the State of Punjab for the year 1971-72.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : Sir, what is "place everything on the Table ?"

MR. SPEAKER : Whatever he has got.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : This is the outcome of horsetrading that these people have done.

MR. SPEAKER : We have very fine horses.

*Statement*

Sir, I beg to present the Budget of the State of Punjab for 1971-72. Sir, the House is aware that a Proclamation under Article 356 of the Constitution was issued by the President on the 15th June, 1971 in respect of the State of Punjab. By virtue of this Proclamation the powers of the Legislature of the State are now exercisable by or

\*The following members also recorded their votes.

*Ayes* : Sarvaashri Krishna Menon, M. S. Purty, D. K. Panda, Robin Sen and R. P. Das.

*Noes* : Sarvaashri Paripoornanand Painuli, Narain Chand Parashar, Dalip Singh, T. N. T. Gounder, C. M. Tewari and Alagesan.

under the authority of the Parliament. The Budget of the State of Punjab for the year 1971-72 was presented to the State Vidhan Sabha in January 1971 and a 'Vote on Account' was obtained for three months *i.e.*, upto the end of this month. Accordingly, the State Budget for this year is now being presented to the Parliament.

2. The Budget Estimates for this year show a surplus on revenue account of Rs. 12.01 crores; the receipts are placed at Rs. 161.37 crores and the expenditure met from revenue at Rs. 149.36 crores. The revenue receipts compared with the Revised Estimates for last year show a shortfall of Rs. 3.36 crores. But if the national recovery of interest arrears from the Punjab State Electricity Board (Rs. 9 crores) made last year by grant of equivalent loans is ignored, the receipts reflect an improvement of Rs. 5.64 crores mainly under tax receipts and because of larger devolution from the Centre. The expenditure estimates of Rs. 149.36 crores show an increase of Rs. 13.44 crores over the Revised Estimates of 1970-71 because of larger provision for Debt Services (Rs. 2 crores), Social and Developmental Services (Rs. 5.83 crores), Irrigation and Public Works (Rs. 2.29 crores), Road Transport (Rs. 1.62 crores) and other items (Rs. 1.70 crores).

3. The provision for capital expenditure is Rs. 22.06 crores as against Rs. 16.17 crores in the Revised Estimates of 1970-71. The current year is expected to close with an overall deficit of Rs. 4.29 crores. This deficit, however, is likely to be covered by larger collection of taxes and devolution from the Centre.

4. The Budget provides for an outlay of Rs. 68.23 crores for the annual Plan of 1971-72 which includes Central assistance of Rs. 20.20 crores. The Irrigation and Power Sector accounts for 30 per cent of the outlay budgeted for this year, Agriculture and Community Development about 21 per cent, Road Transport and Social Services about 26 per cent and the balance is spread over other sectors.

5. The State's economy has continued to make steady progress. Production of

foodgrains during 1970-71 is expected to have reached 72.5 lakh tonnes against 69.6 lakh tonnes during 1969-70. Increase in the production of wheat has been quite significant—50 lakh tonnes in 1970-71 against 48 lakh tonnes in the previous year. The industrial sector has also achieved greater stability. The progress in these two sectors would have been more appreciable but for power shortage.

6. For the construction of roads a programme of Rs. 10 crores has been formulated for the year 1971-72. Of this rural roads have been allocated a sum of Rs. 4.72 crores. 6,131 villages have already been electrified and 86,917 tube-wells energised. With the commissioning of first unit of Guru Nanak Thermal Plant, apart from meeting the domestic and industrial demands, all the villages are expected to be electrified and 1.2 lakh tube-wells energised.

7. For the welfare of scheduled castes and backward classes, a programme for the construction of Dharamshalas and Chaupals has been launched and as many as 1600 villages are expected to be covered by the end of 1971-72. A sum of Rs. 50 lakhs was provided for this purpose last year and a further provision of Rs. 50 lakhs has been made this year. The Punjab Scheduled Castes Development and Finance Corporation has been set up to promote and undertake programmes of agricultural development, marketing, processing, supply and storage of agricultural produce, small-scale industry, building construction, transport and other business, trade, etc., for the welfare of Scheduled Castes. The Corporation will have an authorised capital of Rs. 5 crores.

15 16 hrs.

#### MAINTENANCE OF INTERNAL SECURITY BILL—Contd.

#### Clause 10 (Reference to Advisory Boards)

MR. SPEAKER : We now take up clause 10 of the Bill.

SHRI DINEN BHATTACHARYYA (Scrapore) : I move :